

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No74 of 2011 &**  
**I.A. No. 118 of 2011**

**Dated : 8<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Northern Railway ... Appellant(s)

Versus

P.S.E.R.C. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Geetanjali Mohan  
Counsel for the Respondent(s): Mr. Sakesh Kumar  
Mr. K.K Mahaik for PSERC

**ORDER**

**Admit.** Issue notice. Mr. Sakesh Kumar takes notice on behalf of the Commission. Notice to be issued to the other Respondents returnable on 28.07.2011. Dasti service is permitted.

Post the matter on **28.07.2011.**

(V.J. Talwar)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

TS/KS